



Ministry of Defence



Raksha Mantri Shri Rajnath Singh approves delegation of emergency financial powers to AFMS to fight recent surge in COVID-19 cases



Posted On: 23 APR 2021 7:34PM by PIB Delhi

in Raksha Mantri Shri Rajnath Singh has sanctioned delegation of emergency financial powers to Armed Forces Medical Services (AFMS) to fight the recent surge in COVID-19 cases across the country. As per the order issued on April 23, 2021, emergency financial powers have been delegated to Director General Medical Services (Army/Navy/Air Force), head of Medical Branches at Formation/Command Headquarters of Army/Navy/Air Force/Andaman & Nicobar Command and Joint Staff including Command Medical Officers of Navy and Principal Medical Officers of Air Force (Major General and equivalent/Brigadiers and equivalent). The emergency financial powers have been delegated under Sl No 8.1 of Schedule 8 of Medical Schedule of Powers (MSP) to Delegation of Financial Powers to Defence Services (DFPDS) 2016. The delegated financial powers are as given below:-

- DGsMS (Army/Navy/Air Force) – Rs 500 lakh
- Major General & equivalent – Rs 300 lakh
- Brigadier & equivalent – Rs 200 lakh

Emergency powers to these Lower CFAs have been delegated upto September 30, 2021 with a provision for revision/extension to expedite procurement of medical items/materials/stores and provisioning of various services for treatment/management/tackling of COVID-19 cases.

This is a pro-active measure taken by Ministry of Defence to enable AFMS to provide medical services to the personnel of the Armed Forces as well as aid the civil administration.

ABB/KA/DK/Savvy/ADA

(Release ID: 1713620) Visitor Counter : 32

Read this release in: Urdu , Hindi , Marathi , Bengali , Punjabi , Telugu